GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 383 ANSWERED ON 20/07/2021

WELFARE SCHEMES UNDER MGNREGS

383. SHRI GAURAV GOGOI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the status of the welfare scheme of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since 2014 until 2021?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

Under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), the year-wise details of persondays generated, percentage of women participation, persons provided employment, completed works and percentage of expenditure on agriculture & allied works since financial year 2014-15 to 2021-22 (as on 15.07.2021) are given at **Annexure**.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No.383 dated 20.07.2021

Indicators	2021-22*	2020-21	2019-20	2018-19	2017-18	2016-17	2015-16	2014-15
Person-days Generated								
so far [In Cr]	119	389.26	265	268	233.7	235.6	235	166
Women Person-days out								
of Total (%)	52.7	53.18	54.8	54.6	53.53	56.16	55	55
Number of persons								
provided employment								
[In Cr]	6.12	11.19	7.88	7.77	7.59	7.67	7.2	6.2
Number of Completed								
Works [In Lakh]	23.3	84.57	74.7	90.2	62.63	65.46	36	29
% of Expenditure on								
Agriculture &								
Agriculture Allied Works	73.8	65.64	66.1	63.4	66.07	66	63	53

*As on 15.07.2021
